

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CALCUTTA BENCH**

O.A/350/1526/2016

Date of Order: 08.06. 2018

Coram : Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

Sri Arun Kumar Bhattacharya, son of Late Promotha Nath Bhattacharya residing at RAB 11/B, Indraprastha Apartment, Flat No. 17 A, P.O Raghunathpur, P.S Baguiati, Kolkata – 700059.

---Applicant

-Versus-

1. Union of India, service through the General Manager, Eastern Railway, Fairlie Place, Kolkata 700001.
2. The General Manager, Eastern Railway, Fairlie Place, Kolkata 700001.
3. The Chief Personnel Officer, Eastern Railway, Fairlie Place, Kolkata 700001.
4. The Chief Motive Power Engineer (Diesel), Eastern Railway,
5. The Divisional Railway Manager, Eastern Railway, Howrah.
6. The Senior Divisional Personnel Officer, Eastern Railway, Howrah.

---Respondents

For the Applicant(s) : Ms. S. Dey Basu, Counsel

For the Respondent(s) : Mr. S.K Dey, Counsel

**ORDER (Oral)**

Per Dr. Nandita Chatterjee, Administrative Member:

When the matter was called out, Ld. counsel for both the parties are present and both the ld. counsel submit that the relief as prayed for, has been accorded.

2. Hence, the application has been rendered infructuous and is disposed of accordingly.
3. For purpose of record, Ld. counsel for the applicant is further directed to file a memo before the Registry, acknowledging that the benefits have been duly received from him and that the application is not required to be pursued any further.

(Dr. Nandita Chatterjee)  
Member (A)

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